



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17<sup>th</sup> January, 2023

### **NOTICE**

Please take notice that the following matter listed on 16.01.2023 in the Court-IV at 02:00 PM will not be taken up. The next date will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 353 of 2019  <b>(PH)</b>	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	Ranjana Roy Gawai

By order of Hon'ble Chairperson

-Sd/-

Registrar